Annexure-8

Name of the corporate debtor: Pink City Expressway Private Limited ; Date of commencement of CIRP: 17.11.2023; List of creditors as on: 8.05.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	VSL India P Ltd.		16,35,67,630.00	-				No						Liability Disputed by CD on account of issues as detailed in the Arbitration Proceedings.
2	System Electrical Co.		26,32,34,180.00	1,21,49,981.00				No						Admitted to the extent verifiable from records of the Corproate Debtor. Rest not admitted on account of limitation as claim is more than 10 years old.
3	KMC Construction Ltd.		12,24,53,00,000.00	-				Yes						Claim based on Arbitration Proceedings of PCEPL - Not due as on CIRP Commencement Date
4	True Value Rock Products P Ltd.		8,06,29,509.00	5,32,57,289.99				Yes						Admitted to the extent verifiable from records of the Corproate Debtor.
5	Pipal Tree Ventures P Ltd.		1,13,10,880.00	96,86,927.22				No						As per books of account the payable of M/s Pipal Tree Ventures Pvt Ltd is Rs. 96,86,972.22 net off Rs. 8,70,390/- recoverable on account of Shortage at Daulatpur Toll Plaza
6	Reinforced Earth India P Ltd.		85,65,053.00	-				No						Liability Disputed by CD on account of issues as detailed in the Arbitration Proceedings.
	Total		12,77,26,07,252.00	7,50,94,198.21										